

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/579/ (IB)/2017
NAME OF THE PETITIONER(S) : PREMIER PLACE FABRICATION CO.
NAME OF THE RESPONDENT(S) : SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K.M. Velumani
For Respondent
DIRECTOR

13/10/17
Counsel for Petitioner

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor submitted that the Corporate Debtor has given an assurance for settlement in the matter and prayed for time. At request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)